



BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA

Original Application No. 130/2024/EZ

In regarding : News item titled "Drain Water Supplied to Drink in Silchar National Highway Road Residents Suffering" appearing in Barak Bulletin dated 19.04.2024.

Affidavit on behalf of the District Commissioner, Cachar, Silchar

I, Sri Rohan Kumar Jha, IAS, District Commissioner, Cachar, Silchar, son of Sri Durganand Jha, by faith - Hindu, by occupation - Service, aged about 34 years, do hereby solemnly affirm and state as follows :

1. That, I am the Respondent No. 3 herein, presently serving as District Commissioner, Cachar, Silchar, Assam, and as such I am well conversant with the facts and circumstances of the case.

2. That my office have received a notice from the Hon'ble NGT/EZ, regarding the above-mentioned original application, have gone through the same and understood the contents made therein.

3. That I will traverse only those portion which is relevant for the present purpose, the portion not replied to shall not be treated as to be my admission.

4. At the outset, the deponent begs to submit that on Perusal of the notice from the Hon'ble NGT/EZ, a report regarding the impugned issue was called for from the Executive Engineer, and the same was received by the answering deponent vide Memo No. EE/

Rohan Kumar Jha

PHE/TB-93/2024-25/1520 Dated 12/07/2024, which clearly states about the issues and the steps taken to resolve the same.

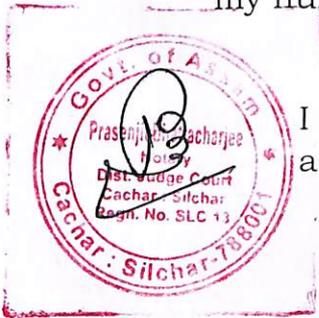
The photocopy of the said report is annexed herewith and marked as Annexure – A.

5. That, the answering deponent begs to submit that the contamination issue as mentioned in the news item is mainly because of damage of distribution pipeline network at various adjacent areas. But the said issue has been taken care of and all the damages have been repaired.

It is pertinent to mention that since there was large scale of pipeline damages, it took certain time to repair and the entire works were completed on 26.05.2024.

6. That, the statements made above are true to my knowledge and belief as well as derived out of available records and the same are my humble and respectful submissions before the Hon'ble Tribunal.

I put my hand to this affidavit on this the 23<sup>rd</sup> day of July 2024 at Silchar.



*Rohan Kumar Tho*  
DEPONENT

Identified by me

*Ananta Bijoy Sinha*

**ANANTA BIJOY SINHA**  
BSc Zoology (H), LLB A I BE  
Advocate  
District Bar Association, Silchar  
Enrolment No -229 OF 2020

23 JUL 2024



23 JUL 2024

GOVT. OF ASSAM  
OFFICE OF THE EXECUTIVE ENGINEER, P.H.E  
SILCHAR DIVISION NO-I, SILCHAR.

NO.EE/PHE/TB-93/2024-25/.....1520...../Dated, Silchar The.....12/07...../2024.

To,

The Additional District Commissioner  
Cachar, Silchar.

Sub:- Notice for compliance in O.A No. 130/2024/EZ Order passed by Hon'ble NGT- Kolkata.

Ref No:- 1.Original Application No-130/2024/EZ (Earlier OA No. 597/2024/PB).  
Sir,

With reference to the above subject, I have the honour to inform you that the news item titled "Drain water supplied to drink in Silchar National Highway Road Residents Suffering" appearing in Barak Bulletin dated 19.04.2024 mentioned in the above application of National Green Tribunal refers to Town Water Supply Scheme (Sadarghat). This scheme is in operation & maintained on behalf of Silchar Municipal Board (SMB). Revenue to these effect is also collected by Silchar Municipal Board.

Hence, Point wise describe issues & Step taken by the undersigned

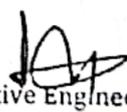
**Point No-1:-** The water contamination issue mentioned in the news item dated 19.04.2024 arose in the National Highway Road due to damage of distribution pipeline network at various adjacent areas like Link Road, National Highway Road and its many bye-lanes. The damage was may be due to installation of direct home to home gas pipeline by Gas Agencies working in the Silchar Town areas.

**Point No-2:-** Due to large numbers of pipeline damages at different locations, our field workers & Silchar Municipality Workers were deployed at various pin points. Moreover, the field workers visited the affected roads & bye-lanes & verbally requested the residents of the said areas to cooperate & report if there is any interruptions or problems in their water supply.

**Point No-3:-** The repairing works in & around the affected areas were started from the month of March, 2024 & the repairing works of the damaged pipeline had to be executed without any disruption of water supply. The complaint of the people of the news item were immediately acted upon by the field staffs & many damages were repaired. Due to the large scale of pipeline damages, the repairing works were completed on 26.05.2024. As on date, no new damages of water contamination is being reported from the said areas. The photographs of the repairing works undertaken by the field staffs are attached for your convenience.

This is for favour of your kind information & necessary action.

Yours faithfully

  
Executive Engineer, P.H.E  
Silchar Divn No-I, Silchar

MEMO NO.EE/PHE/TB-93/2024-25/...../Dated, Silchar The...../2024.

Copy to :- 1. The Addl Chief Engineer, PHE, Barak Valley Zone, Cachar, Silchar for favour of your kind information.

2. The Superintending Engineer (PHE) Cachar Circle, Silchar for favour of your kind information.

3. The Asstt Executive Engineer, PHE, Silchar Sub-Divn No-I, Silchar for information.

  
Executive Engineer, P.H.E  
Silchar Divn No-I, Silchar.

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Water-Pipeline damage by Gas-pipeline



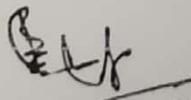
pipeline repairing works on 4/5/24



pipeline repairing works on 31/3/2024



pipeline repairing works on 26/5/24

  
Junior Engineer (PHE)  
Silchar Sub-Division No.-1, Silchar

  
ASSTT. EXECUTIVE ENGINEER (PHE)  
SILCHAR SUB DIVISION I, SILCHAR

  
Executive Engineer (PHE)  
Silchar Division No.-1, Silchar